

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## **NOTIFICATION**

No. HC.XXXVII-21/2024/283 /R. Cell Dated Guwahati the 30<sup>th</sup> October, 2024


The Gauhati High Court has been pleased to call for scanned copies (in PDF format) of **6 (six) judgments [3(three) from civil side and 3 (three) from criminal side]** from the following Grade-II officers in connection with regular promotion from Grade-II to Grade-I of Nagaland Judicial Service:

<b>Sl. No.</b>	<b>Name of Officers</b>	<b>Present Place of posting</b>
1.	Smti Seyielenuo Mezhi	Chief Judicial Magistrate, Dimapur
2.	Smti Wonchibeni Vandanshan Patton	Chief Judicial Magistrate, Mokokchung

The following directives may be followed for submission of the scanned copies of judgments:

1. The scanned copies of the delivered judgments must have signature of the Presiding Officer on each page and have to be sent to the undersigned through e-mail at **ghc.rcell2013@gmail.com** on or before **15-11-2024 (Friday)** within office hours.
2. For every Judgment there should be a separate PDF file.
3. The Judgments should be properly paginated and clearly scanned.

By Order,

  
30/10/2024  
Registrar (Vigilance)-cum-  
In Charge, Recruitment Cell  
Gauhati High Court, Guwahati-1

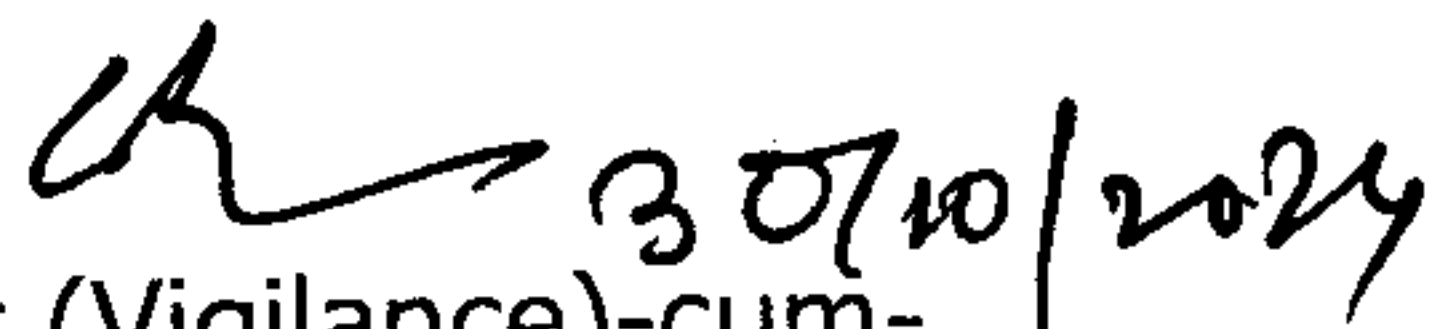
No. HC.XXXVII-21/2024/283 A/R. Cell

Dated 30-10-2024

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./Judicial/Estt.), Gauhati High Court, Guwahati.

3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
4. Registrar, Gauhati High Court, Kohima Bench, Kohima for information and necessary action. He is requested to intimate the concerned officers. Further he is requested to upload this notification in the website of the Kohima Bench immediately.
5. Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
8. Administrative Officer (Judicial), \_\_\_\_\_, Gauhati High Court, Guwahati.
9. Project Manager for uploading the Notification in the official website of the High Court, immediately, under the caption "**Notification dated 30-10-2024 regarding calling of judgments in connection with regular promotion from Grade-II to Grade-I of Nagaland Judicial Service**" with a scroll in the home page.
10. PS to Hon'ble Mr. Justice \_\_\_\_\_ Gauhati High Court, Guwahati for favour of his Lordship's kind information.
11. PS to Hon'ble Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.

  
Registrar (Vigilance)-cum-  
In Charge, Recruitment Cell,  
Gauhati High Court, Guwahati-1